

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 13/(MAH)/2017
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 23.03.2017

NAME OF THE PARTIES: M/s. Dish TV India Ltd.

SECTION OF THE COMPANIES ACT: 52 & 56 of the Companies Act, 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|-----------------|-------------|--------------|
| | Rajesh Shah | Advocate | <i>Ahmed</i> |
| | Ahmed Chunawala | | |

Order

CP 13/52 & 66/2017/ NCLT/MB//MAH/2017

Company Petition is admitted, vide separate order, list this matter for hearing
on 28.6.2017.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)